

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)**

**CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16 .11.2023 AT After Court-1 hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/214/2021
<b>NAME OF THE COMPANY</b>	Navayuga Infra Projects Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	MKS Constro - Venture Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Navayuga Infra Projects Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**ORDER**

**Present:** Ld. Counsel Yahya Batatawala for the Petitioner.

Ld. Counsel for the Respondent.

At the request of Ld. Counsels for both side, **matter is adjourned to 03.01.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**